

Over Flow of Mundeswari River

3074. SHRI P.R. DASMUNSI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government are aware that the over flow of Mundeswari river water of Hoogly district and due to non-excavation or dredging of silted low Damodar Basin in Howrah district almost every year thousands of hectares of agricultural land for cultivation get submerged causing miseries to thousands of marooned people;

(b) if so, the comprehensive proposal in consultation with State Government the Union Government are contemplating in Ninth Plan period to save Howrah district from flood; and

(c) the amount spent by West Bengal Government during Eighth Plan Period ?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) Yes, Sir. Mundeswari channel of the Damodar river overflows during the flood season causing damages in the districts of Hooghly and Howrah. The flooding is not mainly because of non-excavation or dredging of silted bed of the Damodar basin, but due to combination of other factors as well. Flooding on the right bank lower down takes place because the area is not protected by the embankment in its entire length. Further more the areas being low, drainage congestion persists for a long period once these are flooded during the flood season. The high tides of river Hooghly may also effect the drainage of the Damodar river and cause drainage congestion in the lower basin.

(b) Planning Commission have cleared a scheme for this area namely "Lower Damodar Drainage Scheme in the districts of Hoogly and Howrah in June, 1989, at an estimated cost of Rs. 1440 lakhs." The State Government is required to make necessary budget provision acquire the land and proceed with the scheme. This scheme envisages construction of embankments besides deepening of river Rupnarayan near Punsuli for a length of 3.5 Km. On completion of this scheme, the area would get much needed relief from recurring floods. Ganga Flood Control Commission has also prepared a Comprehensive Plan for flood control for Damodar River System and sent to State Government for Necessary follow up action on the recommendations contained in the Comprehensive Plan.

(c) As per Draft Annual Plan (1997-98) the amount spent by West Bengal Government on the above mentioned scheme during VIII Plan Period is Rs. 110.03 lakhs and there is a provision of Rs. 136.00 lakhs for the year 1997-98.

- Vocational Education

3075. SHRI DWARKA NATH DAS : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to introduce vocational education in each and every secondary school in view of unusual increase of unemployment; and

(b) if so, the details thereof, including the steps proposed to be taken to introduce it in rural secondary schools?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b) A Centrally Sponsored Scheme of Vocationalisation of Secondary Education with the primary objective of enhancing individual employability is being implemented through the State Governments/UTs at +2 level in the school system. The vocational education programme is expanded in new schools in both urban and rural areas on the basis of the proposals received each year from State Governments/UTs.

Sick Private Airlines

3076. SHRI RAM NAIK : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the names of the sick private airlines for which Ministry is trying to secure funds;

(b) whether these airlines have defaulted in payments to the Public Sector Undertakings like Oil Companies, the Air Port Authority of India and the Customs;

(c) if so, the details thereof; airlines-wise and credit-wise; and

(d) the action taken by the concerned Ministries to recover the above arrears ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATARAJAN) : (a) Out of the 7 private scheduled airlines the following 4 are not operating at present.

1. M/s East West Airlines
2. M/s Modiluft
3. M/s NEPC Airlines
4. M/s. Skyline-NEPC

A committee has been set up on 25th June 1997 to examine and make recommendations on the reasons for

sickness in the private domestic airline industry.

(b) and (c) Yes, Sir. Details are given in the enclosed Statement.

(d) The Oil Companies are taking legal action to recover the dues from the private airlines.

All efforts are made by AAI to recover the dues. The

defaulting airlines are regularly reminded to clear the dues, failing which their security deposit is adjusted against the dues. Further the credit facility has also been withdrawn in some cases.

For recovery of IATT action is taken as per law against the airlines defaulting in payment of IATT. Even aircraft have been detained in the past for recovery of IATT dues.

Statement

Outstanding dues (Rs. in crores) of Oil Companies Inland Air Travel Tax (IATT) and Airports Authority of India (AAI)

S. No.	Name of Airlines	Dues of Oil Companies (As on 30-6-97)	IATT (Customs) (as on 1-7-97)	Dues AAI (as on 31-5-97)
1	2	3	4	5
1.	Modiluft	18.16	13.22	01.893
2.	Jet Airways	13.94	-	03.617
3.	Archana Airways	-	-	00.071
4.	Skyline-NEPC	20.56	14.49	01.742
5.	Sahara India	04.97	-	01.350
6.	UP Airways	-	01.72	00.287
7.	East West Airlines	02.62	06.11	13.686
8.	Tower Air	-	-	00.005
9.	NEPC Airlines	-	04.60	00.879
10.	VIF Airways	00.01	00.35	00.114
11.	Aerial Services	-	-	00.013
12.	Blue Dart Airlines	-	-	00.178
13.	Elbee Airlines	-	-	00.099
14.	Gujarat Airways	-	-	00.030
15.	Megapode Airlines	-	-	00.001
16.	Span Aviation	-	-	00.088
17.	Citilink Airlines	00.51	01.18	00.014
18.	Raj Aviation	00.38	00.91	00.022
19.	Continental Aviation	00.13	01.50	00.310
20.	India International Airways	-	-	00.015
21.	Trans Bharat Aviation	-	-	00.169
22.	Jagson Airlines	-	-	00.274
23.	Saraya Aviation	-	-	00.010
24.	KCV lines	-	-	00.036
25.	Eastern Airways	-	-	00.001
26.	MESCO	-	-	00.024
27.	ACE Airways	-	-	00.058

1	2	3	4	5
28.	Bengal Airways	-	-	00.015
29.	East India Hotels	-	-	00.004
30.	Air Asiatic Ltd.	-	01.46	-
31.	Goa Ways	-	00.04	-
32.	Vayudoot	-	05.71	-
Total		61.28	51.29	25.005

M.C. Road in Kerala

3077. SHRI K.V. SURENDRA NATH : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the kms. of National Highways in the country State-wise;

(b) whether the Kerala Government has submitted a proposal to the Union Government for taking over of M.C. Road which cut across the State for the development as a National Highway; and

(c) if so, the steps taken to give sanction for the above ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) A statement giving details is enclosed.

(b) Yes, Sir.

(c) Due to continued resource crunch, the proposal could not be approved.

Statement

Total Length of National Highway in the Country, State-wise

S.No.	Name of States	Total Length (Km)
1	2	3
1.	Andhra Pradesh	2888
2.	Arunachal Pradesh	330
3.	Assam	2296
4.	Bihar	2547
5.	Chandigarh	24
6.	Delhi	72
7.	Goa	229
8.	Gujarat	1631
9.	Haryana	698
10.	Himachal Pradesh	854

1	2	3
11.	Jammu and Kashmir	648
12.	Karnataka	1996
13.	Kerala	940
14.	Madhya Pradesh	2946
15.	Maharashtra	2918
16.	Manipur	431
17.	Meghalaya	472
18.	Mizoram	551
19.	Nagaland	113
20.	Orissa	1649
21.	Pondicherry	23
22.	Punjab	892
23.	Rajasthan	2931
24.	Sikkim	62
25.	Tamil Nadu	1896
26.	Tripura	200
27.	Uttar Pradesh	2733
28.	West Bengal	1638
Total :		34,608

[Translation]

Linking of Indore-Ujjain-Route to N.H.

3078. SHRI TARACHAND BHAGORA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether there is any proposal to link the Indore-Ujjain-Ratlam-Banswada-Ahmedabad Road route with the new National Highway;

(b) if so, the time by when this work is likely to start; and

(c) if not, whether the Government propose to include it in the next five year plan ?